

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. No. 14 of 2013 in
Appeal No. 236 of 2012

Dated : 10th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Jaipur Vidyut Vitran Nigam Ltd. & Ors. ... **Review Petitioner/
Appellant(s)**

Versus

Raj West Power Ltd. & Ors. **...Respondent(s)**

Counsel for the Review Petitioner(s) : Mr. P. N. Bhandari

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo,
Ms. Poorva Saigal,
Ms. Anushree Bardhan

ORDER

We have heard the learned counsel for the Petitioner. Written notes have been filed.

The learned counsel for the Respondent wants to file reply written notes. He is directed to file the reply written notes after serving copy on the other side.

Post the matter on **07.04.2014** for further hearing.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Vs/js